

GOVERNMENT OF INDIA

MINISTRY OF COAL

RAJYA SABHA

QUESTION NO 26.07.2010

ANSWERED ON

COAL LINKAGE FOR THERMAL POWER STATION AT VODAREVU IN ANDHRA PRADESH .

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Shri Nandi Yellaiah

Will the Minister of RURAL DEVELOPMENT COAL be pleased to state :-

- (a) whether the Andhra Pradesh Power Generation Corporation Ltd. had requested the Ministry for sanctioning a long term coal linkage for 10 million TPA of coal for 5 x 800 MW Super Critical Thermal Power Station at Vodarevu in Prakasham district in Andhra Pradesh;
- (b) if so, the latest status of the request and the extent to which this request has been met, so far;
- (c) by when the demanded linkage is likely to be provided fully;
- (d) the reasons for delay in sanctioning the linkage? ANSWER MINISTER OF STATE IN THE MINISTRY OF COAL (INDEPENDENT CHARGE) AND

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND
PROGRAMME IMPLEMENTATION

(SHRI SRIPRAKASH JAISWAL)

(a) & (b): Andhra Pradesh Power Generation Corporation Limited (APGENCO) has submitted an application dated 20.8.2009 seeking long term coal linkage/Letter of assurance for setting up 5X800 MW thermal power station at Vodarevu in Prakasam District in Andhra Pradesh, indicating coal requirement of 10 million tonnes per annum. The application has been forwarded to Ministry of Power on 26.8.2009 for their comments/recommendations.

(c) & (d): As per the provisions under the New Coal Distribution Policy (NCDP), the Standing Linkage Committee (Long Term) (SLC(LT)), an inter-Ministerial Committee, considers the applications for authorization of Letter of Assurance (LOA) for setting up power projects, based on, inter-alia, recommendations of the Ministry of Power and other relevant factors. Ministry of Power was requested to offer their comments/recommendations on the application received from Andhra Pradesh Power Generation Corporation (APGENCO) for setting up 5X800 MW power project at Vodaveru. This case was not taken up by the SLC (LT) in its earlier meetings as this case was not recommended as a 11th Plan project. On receipt of comments / recommendations of Ministry of Power and other relevant factors, the application will be placed before the SLC (LT) for their consideration.